

**VIVEKANANDA SCHOOL OF LAW AND  
LEGAL STUDIES**

**VIPS LEGAL AID CLINIC**

**VIDHICHITRA 4.0**

**NATIONAL REEL MAKING COMPETITION**

**BROCHURE & RULEBOOK**



## **ABOUT VIPS- TC**

Vivekananda Institute of Professional Studies - Technical Campus is affiliated to Guru Gobind Singh Indraprastha University (GGSIPU), Delhi. The institute is committed to realise the words of Swami Vivekananda: "Man Making, Character Building and Nation Building". It is recognised for its impeccable academic standards, Accredited an "A++" grade by the National Assessment and Accreditation Council (NAAC), Recognized by Bar Council of India & Approved by the All India Council of Technical Education and UGC under Section 2(f). Our distinguished alumni include Gold Medalists, esteemed members of Judicial Services across multiple states, and Advocates-on-Records at the Supreme Court of India.

An education by which character is formed, strength of mind is increased and intellect is expanded by which one can stand on one's foot, these guiding words of Swami Vivekananda keeps VIPS in pursuit of his dream as the foundation of STRENGTH India Educational Society under which the Vivekananda Institute of Professional Studies (VIPS) was established in the year 2000. With years of perseverance, today, VIPS has grown to have sixteen courses. VIPS is an ISO 9001: 2015 Certified Institution. VIPS comprises of eight prestigious schools, namely, School of Law and Legal Studies, School of Engineering, School of Information Technology, School of Journalism and Mass Communication, School of Business Studies, School of Business Studies, School of Economics, and School of English Studies.

## **ABOUT VSLLS**

Contemporary legal education is essential for a multi-disciplined and multi-purpose education system. Vivekananda School of Law and Legal Studies (VSLLS) under the umbrella of VIPS-TC has taken progressive efforts to equip its law students to face the world by developing conceptual clarity and focus on the creation of research aptitude and critical approaches amongst students to prepare them to be good and successful professionals.

In addition, VSLLS has collaborations with foreign and national universities to provide exposure to students at international and national levels along with engaging students in multiple training programs namely, legal aid, moot courts, alternative dispute resolution mechanism, research, and debates etc. Legal Aid Clinic of VSLLS was established in 2013 in coordination with Delhi High Court Legal Services Committee. It is dedicated to perform its social responsibility.

# ABOUT VLAC



Free, equal and timely access to justice is the hallmark for the success of a democracy. To make our students conscious of their social responsibility along with developing their legal acumen, VIPS Legal Aid Clinic, was established in 2013, VIPS Legal Aid Clinic comprises faculty members and students of VSLLS. VIPS Legal Aid Clinic is the connect between the DSLSA and the people seeking justice. In collaboration with Delhi State Legal Services Authority (DSLISA) since 2013, our Clinic serves as a catalyst for change in all the legal aid initiatives, namely, Legal Aid Awareness programs, Outreach Activities in village and urban clusters, participation in Lok Adalats and visits to School, NGOs, Tihar and Rohini Jail thereby bridging the gap between legal expertise and marginalized communities. In addition to this, the student members of VIPS Legal Aid Clinic have undertaken a journey to various schools across Delhi, engaging meaningfully with a diverse cohort of students, dedicatedly navigating through a spectrum of crucial topics from POCSO Act, Domestic Violence, peer pressure to complexities of Cyber Crime, Fundamental Rights and Duties. These collaborative efforts reflect our shared commitment to legal education, awareness, and a positive societal impact. Annually, students also get training from DSLISA and help society as Para Legal Volunteers (PLVs).

# ABOUT VIDHICHITRA 4.0



Vidhichitra 4.0, a prestigious competition organized by the VIPS Legal Aid Clinic of Vivekananda Institute of Professional Studies - Technical Campus , is a national-level reel-making contest that invites participants to showcase their creativity and awareness through short videos. The competition encourages participants to explore themes related to legal aid, justice, and social impact, fostering a deeper understanding of these critical issues. By engaging with such themes, Vidhichitra 4.0 provides a platform for participants to raise awareness, influence public opinion, and highlight the significance of legal aid in promoting access to justice. The initiative not only offers exposure to budding filmmakers and legal enthusiasts but also contributes to the greater cause of spreading knowledge about legal rights and the importance of equal access to justice. This competition not only educates but also encourages the younger generation to actively participate in spreading awareness and advocating for justice. In doing so, Vidhichitra 4.0 fosters a culture of informed social engagement and active citizenship.

# GENERAL GUIDELINES

- **Originality:** The reel must be an original creation. Inspiration from trends is allowed, but plagiarism or direct replication will lead to disqualification. Submissions generated by artificial intelligence (AI) will be disqualified. We value creativity and originality in all submissions.
- **Content:** Offensive language, name-calling, derogatory remarks, or regional slang targeting any individual or community are strictly prohibited. Content must be ethical and respectful. Content must be suitable for a general audience and follow community guidelines.
- **Participation:** Entries can be submitted individually or in teams of up to three members. Each participant/team may submit only one entry; multiple entries will lead to disqualification. This competition shall be open for anyone who is an undergraduate/postgraduate. Cross semester and cross college teams are allowed.
- **Language:** The reel must be in either English or Hindi; mixing languages within an entry is not permitted.
- **Organizer's Right:** The decision of the Organizing Committee shall be final and binding. Further, The Organizing Committee reserves the right to alter or add any rules at any time prior to the commencement of the competition, a prior reasonable notice for the same shall be given.

# ANONYMITY OF THE TEAMS

- Each participating team will be assigned a unique team code. All communications, including the submission of reels, must be conducted solely through this designated team code.
- Submissions should not include any identifying marks, such as logos, team names, or other personal information. Any violation of this rule, including the inclusion of identifiable content, will result in disqualification .

# TERMS OF USE

- By submitting a reel, participants hereby grant the organizing committee a non-exclusive, irrevocable, and royalty-free license to use, reproduce, distribute, and publish the submitted content across any media, including but not limited to promotional materials, social media, and event-related publications.
- Participants shall note that their submissions may be utilized for educational, marketing, and other legitimate purposes.

# TIMELINE OF THE COMPETITION



**Registration Opens  
29.03.2025**



**Registrations Closes  
12.04.2025**

**Reel Submission Deadline  
16.04.2025**



**Online Posting of Submissions  
18.04.2025**

**Last Date for Counting Engagement  
26.04.2025**



**Declaration of Result  
30.04.2025**

# REGISTRATION GUIDELINES

- All interested students must register for the competition to be eligible to participate.
- The registration fee is **Rs. 200/- (for single participant)** and **Rs. 300/- (for 2 or 3 participants)** [Inclusive of GST].
- The registration form link is included in the brochure.
- Teams are responsible for ensuring that all information provided in the form is accurate, as it will be used to prepare certificates.
- Payment of the registration fee should be completed according to the Payment Guidelines outlined in the brochure. Please refer to the brochure for payment details.
- Registration will only be confirmed once the participating team receives a confirmation email, including their team code, from the Organizing Committee.
- Any updates to the contact information of team members should be promptly communicated to the Organizing Committee via email.

# SUBMISSION GUIDELINES

- The name of the document must be 'Team Code: Vidhichitra 4.0 Reel Submission'.
- The submissions shall be made in mp4 format.
- All the submissions will be accepted through a link sent to the email address provided in registration form. No submissions shall be entertained post the submission deadline.

# FORMAT OF SUBMISSION

- The reel should be engaging and should not merely consist of internet generated pictures and audio. It shall include clips recorded by the participants themselves. The language of the submission should either be English or Hindi.
- The duration of the reel shall not exceed 90 seconds and should be of minimum 60 seconds.
- The reel should not contain any details of the participants and should be titled as the sub theme chosen by the team.
- Teams should ensure high quality video and audio submissions. Any kind of background music being used shall not be subject to copyright or else duly credited.

# RESULT CRITERIA

Submissions will be evaluated based on the following aspects:

## 1. INNOVATION AND CREATIVITY

The reel should present fresh and original ideas, demonstrating the participant's creativity in addressing the chosen socio-legal issue. It should go beyond conventional perspectives and offer unique insights, solutions, or thought-provoking narratives. The use of innovative storytelling techniques, engaging visuals, and creative execution will be key in making the content stand out.

## 2. CONTENT ACCURACY AND RELEVANCY

The information presented must be factually correct, well-researched, and closely connected to the selected socio-legal issue. The reel should clearly communicate key insights, legal principles, and the broader impact of the issue in society. Proper citations or references to laws, case studies, or real-life incidents can enhance credibility and demonstrate a strong understanding of the topic.

## 3. VISUAL AND AUDIO EXCELLENCE

The reel should maintain high production standards, ensuring clear video resolution, sharp audio, and a well-balanced integration of visual and sound elements. Effective use of lighting, framing, transitions, and background music can enhance the overall impact. Special attention should be given to speech clarity, subtitles (if needed), and smooth editing to create a polished and professional final product.

## 4. AUDIENCE ENGAGEMENT AND INFLUENCE

The content should be engaging, thought-provoking, and capable of capturing the viewer's attention from the start. It should effectively convey the significance of the socio-legal issue, encouraging reflection, discussion, or even action. The reel should resonate with the audience emotionally and intellectually, leaving a lasting impact through compelling storytelling, persuasive arguments, or a call to action.



<b>S.NO.</b>	<b>PARTICULAR</b>	<b>MARKS</b>
<b>01</b>	<b>Clarity of the Message</b>	<b>25 Points</b>
<b>02</b>	<b>Creativity &amp; Originality</b>	<b>25 Points</b>
<b>03</b>	<b>Public Engagement &amp; Impact</b>	<b>25 Points</b>
<b>04</b>	<b>Relevance to the Chosen Theme</b>	<b>25 Points</b>
	<b>Total</b>	<b>100 Points</b>

# AWARDS

- The Merit E-Certificates and Exciting Cash Prizes will be awarded to the Top 3 Entries for the following positions:



**WINNER**



**I RUNNER UP**



**II RUNNER UP**

- E-Certificates of Participation will be provided to all participants.

## PAYMENT GUIDELINES

The registration process for the competition will open on **29th March 2025**. Interested participants can register through a Google Form link, where they will be required to provide their personal and contact details, along with the receipt of payment in the registration form.

**Google Form Link for Registration:**

**<https://forms.gle/7e4n377VAozaM9rPA>**



Fee Payment for Registration can be made through the link provided below. The last day for Registration & Fee Payment is on or before **12th April 2025**.

**Link for payment:**

**<https://forms.edugfix.com/eventfee/add>**

Instruction for Payment: In the 'Activity' field, type "LEGAL AID CLINIC-25"

The registration fee is **₹200 for a single participant** and **₹300 for a team of 2 or 3 participants** (inclusive of GST). Please note that the registration fee, once paid, is **non-refundable**.

Registered participants will receive a second Google Form via email, sent to their registered address, by **13th April 2025**, for reel submission. The submission deadline is **16th April 2025**.

# THEME OF THE COMPETITION



## Justice for All: Dr. Ambedkar's Legacy in the Constitution & Legal Aid

As we celebrate the birth anniversary of Dr. B.R. Ambedkar on April 14, we reflect on his unwavering commitment to justice, equality, and empowerment. As the chief architect of the Indian Constitution, he laid the foundation for a legal system that protects the rights of the marginalized and ensures access to justice for all. Recognizing the power of legal aid in bridging social and economic inequalities, Ambedkar championed the idea that justice should not be a privilege but a right. Vidhichitra 4.0 invites participants to creatively explore how his vision continues to shape the legal landscape, making law a tool for empowerment and social change.

Participants can give their submission on any of the following sub-themes :

- 1 Equal Opportunity : Legal Aid for Marginalized Women & Children
- 2 Legal Aid : Constitution vs Reality
- 3 Constitutional Safeguards for Marginalized Groups : Legal Aid in Action
- 4 Legal Aid and Advocacy for Labor Rights
- 5 Protecting Human Rights through Legal Aid
- 6 Legal Inclusivity: Legal Aid and Transgender Rights

Note : These sub-themes are intended as a guide and are not exhaustive. Participants are welcome to give submissions that explore additional topics related to or expanding on these themes.

# **ORGANIZING BOARD**

## **ADVISORY BOARD**

**Prof. (Dr.) T.V. Subba Rao**  
Chairperson, VSLLS, VIPS-TC

**Prof. (Dr.) Rashmi Salpekar**  
Dean, VSLLS, VIPS-TC

## **FACULTY CONVENOR**

**Prof. (Dr.) Leena Moudgil**

## **FACULTY EVENT COORDINATORS**

**Dr. Richa Srivastava**

**Dr. Srishty Banerjee**

## **FACULTY MEMBERS**

**Dr. Namrata Arora**

**Dr. Richa Srivastava**

**Dr. Srishty Banerjee**

**Dr. Shefali Sachdeva**

**Dr. Anjali**

**Ms. Mohita Yadav**

**Dr. Soumya Vishwakarma**

**Ms. Richa Arora**

# **ORGANIZING BOARD**

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**Mr. Bhavya Khandelwal**

**Ms. Saanvi Bhati**

**Mr. Mayank Singh**

**Mr. Vedant Chaudhary**

**Ms. Aadhya Vijhni**

**Ms. Ankhana Kinra**

# CONTACT US AT:



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योग: कर्मसु कौशलम्  
IN PURSUIT OF PERFECTION

